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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ RFA 70/2019, CM APPL.Nos.3892/2019, 34117/2019, 36291/2019

SUNITA SINHA Appellant

Through: Mr.Ravi Gupta, Sr Advocate with

Mr.Pawanjit Singh Bindra, Advocate.

versus

M/S LEELA BUILDERS PVT LTD & ORS Respondents

Through: Mr.Samar Kachwaha, Ms.Akanksha

Kaul and Ms.Shivangi Nanda,

Advocates for R-1 to 8

Mr.Lakshay Dhamija and Mr.Sunav

Rastogi, Advs. for R-9

Mr.Milan Deep Singh and Mr.Arpit

Bhargava, Advs. for R-10 Mr.Manoj Pant, Adv. for R-11.

CORAM:

HON'BLE MR. JUSTICE YOGESH KHANNA

ORDER 15.01.2020

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CM APPL No.34117/2019 was argued by the learned counsels for sometime, but then the learned counsel for applicant(s)/respondent Nos.1 to 8 submitted they are not pressing the hearing of this application as may be considered with appeal.

At request, list on 14.07.2020.

YOGESH KHANNA, J.

JANUARY 15, 2020

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This is a digitally signed order.